- (c) if so, the details thereof and the action taken thereon; and
- (d) the steps being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) There is no such plan under consideration of the Government to honour the people who were jailed during emergency by giving them the status of 'freedom fighters'.

(b) to (d) A representation from Shri Shiv Kumar Mishr was received through Shri K.C. Tyagi, Member of Parliament (Rajya Sabha) for honouring the people who were imprisoned during emergency by treating them at par with the freedom fighters. A reply has been sent to Shri Mishr intimating that presently there is no such policy to grant pension to those who suffered during emergency.

Undertakings privatised/disinvested

 \dagger *46. SHRI RAMDAS ATHAWALE: Will the Minister of STEEL be pleased to state:

(a) the names of the Undertakings under the Ministry which have been privatised/ disinvested till date;

(b) the Undertaking-wise amount received by Government thereon; and

(c) whether Government has received information about alleged irregularities in privatisation/disinvestment of the Undertakings and if so, the details thereof?

THE MINISTER OF STEEL (SHRI NARENDRA SINGH TOMAR): (a) Government of India has disinvested in three undertakings under the Ministry of Steel namely Steel Authority of India Limited (SAIL), National Mineral Development Corporation Limited (NMDC) and MOIL Limited.

(b) The undertakings-wise amount realised by the Government by disinvestment is as under:

Name of the Public Sector Undertaking	Amount realised (₹ in crore)
SAIL	2550.83
NMDC Ltd.	15921.57
MOIL Ltd.	618.76
Total	19091.16

†Original notice of the question was received in Hindi.